

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

2(ND)16

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2019.**

**NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device &
Display Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Ms. Manisha Chaudhary, Mr. N. Raja Singh, Advocate for the Petitioner		

ORDER

The matter was part heard by the previous Bench. Upon re-constitution of the Bench, it is being released from part heard. Be listed before the Hon'ble President for due allocation.

Upon assigning the cases to the Benches the matter be listed for further proceedings/fixing of the dates by the ld. Registrar on 2nd August, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**